



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14th February, 2023

NOTICE

Please take notice that the following matters listed on 15.02.2023 in the Court – IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 945 of 2022 (PH)	Omkara Asset Reconstruction Pvt. Ltd. Vs. Privilege Industries Ltd.	Chitranshul A. Sinha	Abhijeet Sinha Neeha Nagpal Malak Bhatt
2.	Comp. App (AT) (Ins) No. 61 of 2020 & I.A. No. 168, 169 & 364 of 2020 (PH)	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP

By order of Hon'ble Chairperson

-Sd/-

Registrar